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**DELHI HIGH COURT BAR ASSOCIATION**

Sher Shah Road, New Delhi-110 503 Phone : 011-2338-5562

04.05.2020

To,

**Hon'ble the Chief Justice**  
**High Court of Delhi**  
New Delhi-110503

Re: Movement of members of the Bar residing outside the Delhi border within the National Capital Region

Respected Sir,

Greetings from the Delhi High Court Bar Association.

A large number of Advocates regularly practicing not only in the High Court but also the District Courts at Delhi and New Delhi reside outside the Delhi border within the National Capital Region viz., NOIDA, Ghaziabad, Gurgaon, Faridabad etc.

Many of such members either are not having access to their files and records etc. (which are lying in their offices situated in Delhi) or do not have video conferencing facilities / books and commentaries at their residences to effectively participate in hearings being held by the Hon'ble Courts.

To assist the Hon'ble Courts in the hearings being held during the lockdown period and to enable the litigant public to completely access justice, it is imperative that such Advocates are permitted free movement into and out of Delhi upon production of valid Identity cards issued by any Court annexed Bar Association of Delhi / the Bar Council with which such Advocates are enrolled. We are given to understand that similarly placed personnel of the Delhi Police have been granted such a facility.

Sir, in view of the above difficulties being faced by a large number of Advocates practising in Hon'ble Courts at Delhi and so that no prejudice is

*M. Singh*



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occasioned to the litigating public, the Delhi High Court Bar Association would be grateful if necessary directions are graciously issued to the Delhi Police to permit Advocates who reside outside the Delhi Border within the National Capital Region viz., NOIDA, Ghaziabad, Gurgaon, Faridabad etc. to freely move into and out of Delhi upon production of valid Identity cards issued by any Court annexed Bar Association of Delhi / the Bar Council with which such Advocates are enrolled. The Delhi Police may also be directed to take up the matter with their counter-parts in the States of Uttar Pradesh and Haryana with the alacrity the issue deserves.

With warm regards,

Yours truly,

[Mohit Mathur]

President